

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/1275(CHE)2022

PETITION NUMBER : IBA/1269/2019

NAME OF THE PETITIONER : Ramela Rangasamy (Liquidator) of  
Hydrolina Biotech Pvt. Ltd.

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 35(1)(n) & (o) r/w sec 60(5) of IBC, 2016  
& Reg 32(e) of IBBI, 2016 r/w Rule 11 of  
NCLT Rules, 2016

**ORDER**

Ld. Counsel Mr. Ganesh V Aranala appears for the Applicant/Liquidator.  
Ld. Counsel Mr. Prakash appears for the Prospective Buyer. Ld. Liquidator  
Ms. Ramela Rangasamy is present.

Pleadings are complete in the matter.

List this matter on 24.02.2023 for further hearing.

—sd—

SAMEER KAKAR  
Member (Technical)

—sd—

DR. DEEPTI MUKESH  
Member (Judicial)

vs